

schools. Therefore, an outlay of Rs. 75.12 crore was approved by the Ministry only for the second set of uniform for the financial year 2012-13.

Buddhist places of Odisha in NCERT textbooks

2260. SHRI RABINARAYAN MOHAPATRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Buddhist places of Odisha have not found place in NCERT textbooks; and

(b) since when the Buddhists place of other States have been displayed sufficiently?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) The present History textbooks of National Council of Educational Research (NCERT) have been prepared by a team of experts. These textbooks focus on a study of some selected themes, which are picked in such a way that they cover developments in different spheres: economic, social, political and cultural from different parts of the country. Thus only a representative selection of Buddhist places and monuments find place in NCERT's text books.

Franchisee study centres of universities

2261. DR. RAM PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether various universities in the country are allowed to open/run their franchisee study centres and sub-study centres beyond their territorial jurisdiction;

(b) if not, the names of the universities, State/private/Deemed-to-be-Universities, guilty of contravening the norms of the apex bodies UGC/Directorate of Distance Education/AICTE, etc. in this regard, State-wise; and

(c) the action taken thereon and the results achieved against such universities alongwith the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) According to information furnished by Distance Education Council (DEC), it considers recognition only to universities/institutes awarding qualifications through distance mode. It does not recognise study centres of universities/institutions. Study centres are opened by universities/institutions as per provisions of their Act and Statutes within the territorial jurisdiction defined by DEC. The DEC guidelines also prescribe the procedure for inspection of study centres by the parent institutions and closing down the centres found unfit. DEC prohibits franchising of study centres by universities/institutions.

(b) and (c) As per the information furnished by DEC, as and when any such